

Central Administrative Tribunal
Principal Bench: New Delhi

(17)

OA 2256/96

New Delhi this the first day of December 1997.

Hon'ble Mr R.K.Ahooja, Member (A)

Smt. Harbiri
Wd/o Late Sh. Ex-Lab Ram Nath
R/o Village & P.O. Dinder
Dist. Ghaziabad (U.P.)

...Applicant.

(By advocate: Sh. Yogesh Sharma)

Versus

Union of India through

1. Secretary
Ministry of Defence
South Block
New Delhi.
2. General Manager
Ordnance Factory
Muradnagar
Dist. Ghaziabad (U.P.)

...Respondents.

(By advocate: Mr S.M.Arif)

O R D E R (oral)

By Mr R.K. Ahooja, Member (A)

Learned counsel for the applicant seeks permission to withdraw the case saying that he wishes to file a representation to the respondents. Permission is granted. The OA is dismissed as withdrawn.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

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